

**Central Administrative Tribunal  
Principal Bench, New Delhi**

CP No.96/2015  
In  
OA No. 4726/2014

New Delhi, this the 25th day of April, 2016

**Hon'ble Mr. P.K. Basu, Member (A)  
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Jitendra Narain  
S/o Late Rabindra Narain,  
R/o Govt. Quarter, 36 Ashoka Road,  
New Delhi ..... Applicant

(By Advocate : Mr.M.K. Bhardwaj )

**Versus**

UOI & Ors. Through:

1. Sh. Anil Goswani,  
Secretary,  
Ministry of Home Affairs,  
North Block, New Delhi
2. Sh. Raksh Kumar Singh,  
Joint Secretary(UT)  
Ministry of Home Affairs  
Govt. of India, North Block  
New Delhi.
3. Sh. D.M. Sapolia  
Chief Secretary,  
Govt. of NCT of Delhi,  
New Secretary, I.P. Estate, New Delhi.
4. Sh. Anindo Majumdar,  
Principal Secretary (Services)  
Govt. of NCT of Delhi,  
New Secretariat, I.P. Estate,  
New Delhi. ..... Respondents

(By Advocate : Mrs.Avnish Ahlawat with Mr.N.K. Singh,  
Mr. Rajeev Kumar )

## **ORDER (ORAL)**

**Hon'ble Mr. P.K. Basu, Member (A)**

Heard the learned counsel for the applicant.

It is stated that the concerned officer has now been posted as Financial commissioner as stated by the respondents and the same has been accepted by the applicant, and therefore, nothing survives in this case. In this view of the matter, CP is closed.

At this stage, learned counsel for the applicant states that though the transfer order was cancelled by the Ministry of Home Affairs itself, the respondents have not granted HAG Grade to the applicant vide this Ministry's order No. 14020/01/2014 UTS-I (Part-V) dated 14.11.2014 from the date of his batch mates were given such benefits, and therefore, the matter needs to be revived. However, we are of the view that fresh cause of action has arisen in respect of the applicant and for that purpose he would have to file fresh OA, if so advised. Learned counsel is, however, at liberty to make representation before the respondents for the grant of HAG Grade from the date his batch mates has been granted and the respondents shall decide the same within a reasonable period of time.

**(Dr. Brahm Avtar Agrawal)  
Member (J)**

**(P.K. Basu)  
Member A)**

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